IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL ON THE 18th OF MARCH, 2024

MISC. PETITION No. 6265 of 2018

BETWEEN:-

- 1. RAMKUMARI PANDEY W/O VANSHMANI PANDEY, AGED ABOUT 58 YEARS, OCCUPATION: HOUSE WIFE MOHALLA REFUGEE COLONY AMAHIYA REWA PERMANENT R/O VILL. DUARI TEH. GURH DIST. REWA (MADHYA PRADESH)
- 2. VANSHMANI PANDEY S/O LATE LALMANI PANDEY, AGED ABOUT 62 YEARS, OCCUPATION: RETIRED PERSON R/O MOHALLA REFUGEE COLONY AMAHIYA REWA TAHSIL HUZUE DISTT REWA PERMANENT R/O VILLAGE DUARI TEHSIL GURH (MADHYA PRADESH)
- 3. SHARADCHANDRA PANDEY S/O LATE LALMANI PANDEY, AGED ABOUT 54 YEARS, OCCUPATION: AGRICULTURE R/O BAJRANG NAGAR, REWA TEHSIL HUZUR, DISTT REWA PERMANENT R/O VILLAGE DUARI, TEHSIL GURH (MADHYA PRADESH)

....PETITIONERS

(BY SHRI DHANANJAY CHATURVEDI - ADVOCATE)

AND

- 1. VIGYAN CHANDRA PANDEY S/O LATE SHRI LALMANI PANDEY, AGED ABOUT 53 YEARS, OCCUPATION: LABOUR R/O MOHALLA GOPAL NAGAR CHUHULA WARD NO. 43 TEH. HUZUR DISTT. REWA PARMANENT ADD.R/O VILL. DUARI TEH. GURH DISTT. REWA (MADHYA PRADESH)
- 2. NAVEEN CHANDRA PANDEY S/O LATE LALMANI PANDEY, AGED ABOUT 51 YEARS, R/O BAJRANG NAGAR, REWA TAHSIL HUZUR, DISTT REWA PERMANENT R/O VILLAGE DUARI, TEHSIL GURH (MADHYA PRADESH)
- 3. STATE OF MADHYA PRADESH THR. COLLECTOR

2 DISTT-REWA (MADHYA PRADESH)

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This petition coming on for admission this day, the court passed the following:

ORDER

Learned counsel for petitioner prays for withdrawal of this petition.

Accordingly, this petition is disposed of as withdrawn.



(VIVEK AGARWAL) JUDGE